

**GOVERNMENT OF INDIA  
SCIENCE AND TECHNOLOGY  
LOK SABHA**

UNSTARRED QUESTION NO:4299  
ANSWERED ON:16.12.2009  
CBI CASES AGAINST CSIR OFFICIALS  
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**Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:**

- (a) whether CBI cases are pending against Council of Scientific and Industrial Research(CSIR) officials / scientists in the country;
- (b) if so, the details thereof ; and
- (c) the details of mechanism in the CSIR to check the corruption ?

**Answer**

MINISTER OF THE STATE IN MINISTRY OF (INDEPENDENT CHARGE) IN THE MINISTRY OF SCIENCE AND TECHNOLOGY  
AND EARTH SCIENCES (PRITHVIRAJ CHAVAN)

(a) Yes Sir.

(b) There are total 08 CBI cases pending in various stages against CSIR officials (both serving and retired).

Case of CBI Officials Involved  
Name, Designation and Lab/Instt. of the Employee

1st Case 1. Dr. BK Tiwary, Sc. CMRI, Dhanbad.  
2. Dr. MK Chakraborty, Sc. CMRI, Dhanbad  
(Joint Prosecution 3. Sh. DK Dhar, Dy. SPO then posted at CMRI, Dhanbad  
Sanction issued for 4. Sh. TB Singh, Sc. CMRI, Dhanbad  
Sl.No.1 to 10) 5. Dr. DB Singh, Sc. then at CMRI, Dhanbad later  
transferred to IIMT, Bhubaneshwar

6. Dr. Mobin Ahmad, Sc. CMRI, Dhanbad  
7. Dr. SK Chaulya, Sc. CMRI, Dhanbad  
8. Dr. RK Tiwary, Sc. CMRI, Dhanbad  
9. Dr. AK Singh, Sc. CMRI, Dhanbad  
10.Sh. Haldhar Mandal, Dy.SPO then posted at CMRI, Dhanbad  
11.Sh. JC Saha, F&AO, then posted at CMRI, Dhanbad, Retired  
12. Dr. TN Singh, Director, CMRI, Dhanbad, Retired  
(Prosecution Sanction 13. Sh. DC Goswami, S&PO, then posted at CMRI, Dhanbad, Retired  
not required being 14. Sh. MR Bhagat, AO then posted at CMRI, Dhanbad, Retired  
Retired Officials 15. Dr. PR Sheorey, Sc. CMRI, Dhanbad, Retired  
for Sl.No. 16. Dr. J Achari, Sc. CMRI, Dhanbad, Retired  
11 to 19) 17. Sh. ML Gupta, Sc. CMRI, Dhanbad, Retired  
18. Dr. BK Dubey, Sc. CMRI, Dhanbad, Retired  
19. Dr. AK Dubey, Sc. CMRI, Dhanbad, Retired

2nd Case 1. Dr. MK Chakraborty, Sc. CMRI, Dhanbad  
(Joint Prosecution 2. Dr. SK Chaulya, Sc. CMRI, Dhanbad  
Sanction issued to  
both these officials)

3rd Case 1. Sh. S.K. Soni, Sc. CRR, N Delhi

4th Case 1. Dr. P Shanmugam, Sc. E-I, NIIST  
(temporarily transferred at CLRI)

5th Case 1. Sh. Vijay Kumar Gupta, Asst (S&P) Gr. I, NPL, N.Delhi

6th Case 1. Sh. Rajender Mahto, Asst (G), Gr. III CSIR Hqrs.

7th Case 1. Sh. Phool Singh, Asst. , CSIR Complex, Retired  
(Joint Prosecution 2. Sh. Bindadin Photo-machine operator, CSIR Complex, Retired  
sanction issued  
while in service)

8th Case 1. Sh. IP Venkataramanappa, Gr. III(6), NAL Bangalore  
(Prosecution sanction (Dismissed from service)  
issued while in  
service)

# CMRI stands merged with CFRI into a new entity namely CIMFR, Dhanbad.

(c) CSIR has adequate mechanism to check corruption. Vigilance set-up is headed by a Chief Vigilance Officer, who is appointed on the recommendation of the Central Vigilance Commission (CVC) and directly reports to Director-General, CSIR. On receipt of complaints, investigations are set off and action is taken on the basis of the findings of such investigation. Apart from this, visits are also made to various CSIR Labs./Instts. situated all over India to inspect their working as also to investigate specific issues.